

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.215
C.P. (IB)/223(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Shri Prakesh Chandra Rasiklal Vora PG to CD

.....Respondent

M/s.Rajeshwaranad Paper Mills Limited

Order delivered on: 08/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. M A Gogia, Adv.

For the RP

: Mr, Saurabh Rachchh, Adv. a.w Mr. Sunit Jagdish
Chandra Shah, Adv.

ORDER

Learned Counsel for the applicant is directed to serve copy of report upon Personal Guarantor, RP and other financial creditors.

List for further consideration on 31.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)